## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

### LOK SABHA UNSTARRED QUESTION No. 3560

TO BE ANSWERED ON MONDAY, AUGUST 11, 2025/SHRAVANA 20, 1947 (SAKA)

#### **SNA SPARSH**

3560. Shri Yogender Chandolia:

Dr. Lata Wankhede: Shri Bibhu Prasad Tarai: Shri Praveen Patel:

Will the Minister of **FINANCE** be pleased to state:

- a) the objective of starting SNA SPARSH, a System for Pension Administration (Raksha), a single nodal agency;
- b) the extent to which it is useful for ensuring timely release of payments;
- c) whether SNA SPARSH will also helpful to States to utilise the funds released by the Government for Centrally Sponsored Schemes (CSS);
- d) the number of schemes onboarded and the total quantum of transactions made on SNA;
- e) whether the implementation of Treasury Single Account a Single Nodal Agency (SNA), Central Nodal Agency (CNA), and SNA-SPARSH has improved fund flow mechanisms; and
- f) if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (f): System for Pension Administration – Raksha (SPARSH) was launched in October 2020. It is a 'Digital India' initiative that aims to provide a comprehensive, transparent and efficient solution for managing Defence pensions, including sanctioning and disbursing pensions to the Armed Forces personnel and Defence Civilians living across the country. Out of the total 34.08 lakh defence pensioners, approx. 31.46 lakh have been onboarded on Raksha (SPARSH).

The objective of starting SNA-SPARSH is to enhance transparency in flow of Centrally Sponsored Schemes (CSS) funds to States and better monitoring of their utilization. It also strives to eliminate float of CSS funds outside the Consolidated Fund of India and Consolidated Fund of States, thereby reducing borrowing cost of the Government. SNA SPARSH has eliminated the delay in transfer of Central and State share of CSS funds by State treasuries to CSS Implementing Agencies (IAs). Funds under this model are released by the Reserve Bank of India (RBI) directly to the bank accounts of beneficiaries and vendors.

Presently, 1011 State Linked Schemes under 26 CSS have been onboarded on SNA SPARSH in 29 States and Union Territories (UTs) with Legislature. Further, in 2025-26, Central Share of Rs. 8818.45 crores has been released under various CSS through SNA-SPARSH till 5<sup>th</sup>August, 2025. SNA SPARSH, Central Nodal Agency (CNA) model and Treasury Single Account (TSA) have improved flow of fund under Centrally Sponsored and Central Sector Schemes by enhancing transparency, reducing float, and facilitating just-in-time release of funds from both Central as well as State Consolidated Funds, leading to better cash management.

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